

ters on the lands under their control exist in the areas indicated in the list annexed.

(e) Resettlement facilities under the J.J.R. Scheme, if admissible, will be provided when these persons are removed.

Statement

Statement showing the names of the places showing big clusters of jhuggies on Railway, Defence, Wakf land and in New Delhi Municipal Committee area.

Railway Land

1. Loco Colony
2. Saleemgarh
3. Chelmsford Road
4. Kishanganj
5. Tughlakabad and Yard
6. Shakurbasti
7. Delhi Shahdara
8. Kailash Nagar
9. Level Crossing No 2 to Ganda Nala (D.U.K. Section).
10. Rana Pratap Bagh
11. Azadpur
12. Zakhua
13. Prem Nagar
14. Delhi Yard
15. Haikesh Nagar

Wakf Land

1. Qabristan Chaunsath Khamba near Irwin Hospital, New Delhi.
2. Qabristan Nabi Karim, Paharganj, New Delhi.
3. Qabristan situated inside Qila Qadam Sharief, Paharganj, New Delhi.
4. Qabristan Dargah Hzt. Kh. Mir Dard, Mir Dard Road, New Delhi
5. Qabristans bearing Khasra No. 258, 259 & 260, Malkaganj, Subzi Mandi, Delhi.

6. Qabristan Daya Basti Rohtak Road, Delhi.
7. Qabristan at Old Rohtak Road, Delhi.
8. Qabristan Khasra No. 55, Shaikh Sarai, Malviya Nagar, New Delhi
9. Qabristan Hzt. Khawaja Baqibillah, Idgah Road, Delhi.
10. Qabristan Azadpur, Delhi.
11. Qabristan Gappur Shah, Shahadta, Delhi.
12. Qabristan at Kanti Nagar, Shahadar, Delhi.
13. Qabristan Chabutra Yaran, Basti Nizamuddin, New Delhi.

New Delhi Municipal Committee area

1. Pilaun Village in Sarojini Nagar area.

Defence Land

1. Delhi Cantonment (25 small pockets).
2. Anad Parbhat

Houses constructed by D.D.A.

4782. SHRI S. JAGANNATHAN : Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to lay a statement showing:

(a) the number of houses constructed by Delhi Development Authority which were ready for occupation during the last three years;

(b) the number of houses which were actually occupied;

(c) the maximum and the minimum periods for which these houses remained unoccupied; and

(d) the economic loss caused to the organisation by such dilatoriness and the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.